

stopped manufacturing some of the registered drugs and are not in a position to export other drugs to India. The firm did not agree for inspection. The registration certificate and import licences granted in favour of the firm were, therefore, cancelled in June, 2011.

Utilization of funds under NRHM in Bihar

†3035. SHRI UPENDRA KUSHWAHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that under the National Rural Health Mission (NRHM) the Central Government provided a total of Rs. 3219.91 crore to Bihar during the years from 2006-07 to 2010-11 which could not be utilized fully; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) An amount of Rs. 3218.20 crore has been provided by Government of India under National Rural Health Mission (NRHM) to Bihar from 2006-07 to 2010-11. The State has utilized an amount of Rs. 3703.12 crore for the said period. The utilized amount is inclusive of release by the Government of India, State's contribution and uncommitted unspent balances relating to earlier years.

Reimbursement of medical claims of pensioners

3036. PROF. ANIL KUMAR SAHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether CGHS has not prescribed any time-limit for the reimbursement of medical claims of pensioners;

(b) if so, whether there is any proposal to prescribe time-limit for the same to avoid harassment to the pensioners;

(c) the steps taken by Government to check delays in the settlement of medical claim of pensioners;

(d) the number of medical claims pending with Additional Directors, zonewise and Director CGHS, Delhi and since when alongwith reasons therefor and by when these claims would be settled; and

†Original notice of the question was received in Hindi.